

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.21/TT/2013

Date: 27.2.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of 2 nos. 400 KV line bays along with 2 nos. 80 MVAR switchable line reactors at 400 KV Silliguri S/S and 2 nos. 400 KV line bays at Bongaigaon S/s under Transmission schemes for enabling import of NER/ER surplus power by NR in Eastern Region for tariff block 2009-14 period

Sir,

Please refer to the Commission's earlier letter dated 8.2.2013 seeking certain information by 8.3.2013 (copy enclosed). I request you to furnish the **aforsaid information, along with the following further information**, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 27.3.2013:-

- (i) The status of commissioning of the assets. Auditor / Management certificate and Tariff Forms (Form-1, Form-6, Form-13 and Form-13B) for concerned Asset as per the changed DOCO, if there is any change in DOCO of the Asset;
- (ii) Details regarding "Proposed Domestic Loan 12-13" @ 8.85%.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)